

**CITY CIVIL COURT MUMBAI  
IN THE COURT OF HHJ SHRI M M UMAR  
COURT 22 ADDL SESSIONS JUDGE  
CIVIL CAUSE LIST DATED 10-09-2020**

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
<b><u>EX-PARTE EVIDENCE</u></b>				
1	MISC PETITION/ADOPT	100016/2020	Amar Vilas Desai Vs Child Welfare Committee Mumbai Suburban District	S.P. Wakode
<b>At 11.00 AM Morning Session</b>				
2	MISC PETITION/ADOPT	100005/2020	Abhinav Gopal Krishan Aggarwal Vs Child Welfare Committee Mumbai Suburban District	S.P. Wakode
3	MISC PETITION/ADOPT	100015/2020	Rahul Kailash Gupta Vs Child Welfare Committee Mumbai	S.P. Wakode
4	MISC PETITION/ADOPT	100017/2020	Vinod Yashwant Kadam Vs Child Welfare Committee Mumbai Suburban District	S.P. Wakode
5	MISC PETITION/ADOPT	100027/2020	Lahu Vithoba Niwatkar Vs Child Welfare Committee Mumbai Suburban District	S.P. Wakode
<b><u>DIRECTIONS</u></b>				
6	MISC PETITION/ADOPT	100219/2019	Mr. Ulhas Bhaskar Shitut Vs Mrs. Nitya Ulhas Shitut maiden Name Asha Anand Mulye	Santosh R. Shrivastava
<b><u>WRITTEN STATEMENT</u></b>				
7	MISC PETITION/ADOPT	100062/2020	Ramesh Kashiram Sitap Vs Child Welfare Committee Mumbai Suburban District	S.P. Wakode
<b>At 11.00 AM Morning Session</b>				
8	MISC PETITION/ADOPT	100053/2020	Vatsalya Trust - Through Mrs. Prerna Gade Vs Prashant Ramaswamy S/o. R. V. Ramaswamy	Aarti P. Kulkarni

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